श्री जगदीश जोशी: माननीय मंत्री जी क्या यह बताने की कृपा करेंगे कि यह जो हाई पावर बोर्ड, हाई पावर कमेटी सूपरवाइज करने के लिए है, उसका संयोजक कौन है ग्रौर उन्होंने मीटिंग क्यों नहीं बुलाई ?

SHRI H. K. L. BHAGAT : This meeting is to be called by the Ministry of Works and Housing. The Minister for Works and Housing is the Chairman of this Committee. Regarding who is the convenor of the Committee, perhaps it is the Secretary of the Ministry of Works and But I will have to check it up. Housing.

SHRI K. RAGHU RAMAIAH : I would like to supplement this because I am the Chairman of the Committee. It is not as though the Committee is not working. The Board did make some schemes but the Chief Ministers of various States are concerned and it is not easy to summon the Chief Ministers every day. We are The schemes are prepared. not sitting idle. They are being examined. Everything that is possible is being done. We have to look to all the aspects. After all, it is a very complicated matter which involves three or four State Governments.

MR. CHAIRMAN : Question Hour is over.

Written Answers to Ouestions Recovery of rent dues of Government Servants' Houses

*338. SHRI SYED AHMAD HASHMI : Will the Minister of WORKS AND HOUS-ING be pleased to state :

(a) whether Government have evolved or propose to evolve a summary procedure for recovery of rent from defaulting tenants in occupation of the houses of those Government employees who have sought to recover possession of their own houses under section 14-A of the Delhi Rent Control (Amendment) Act, 1976, particularly in such cases in which tenants are trying to use non-payment of rent dues as an instrument to prevent the Government servants concerned from taking possession of their own houses; and

(b) if so, what are the details thereof ? THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H. K. L. BHAGAT) : (a) No. Sir. (b) Does not arise.

Price of Sugarcane in Assam and Nagaland

*340. SHRI KHYOMO LOTHA : Will the Minister of AGRICULTURE AND **IRRIGATION** be pleased to state :

(a) whether it is a fact that the price of sugarcane is lowest in Assam and Nagaland as compared to that prevailing in other sugar-cane producing States in the country;

(b) if so, what is the reason therefor; and

(c) whether there is any proposal under Government's consideration to raise the price of sugarcane in Assam and Nagaland in the near future ?

THE MINISTER OF STATE IN THF. MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN: (a) and (b) Assam and Nagaland have now only one sugar mill each. Because of the recovery in Assam and Nagaland being 8.38% and 6.65% respectively, i.e., well below the basic minimum recovery of 8.5%, the statutory cane prices notified by the Government of India is the basic minimum of Rs. 8.50 per quintal in both the cases There are several factories in other States also with recoveries of 8.5% or less having the same notified statutory minimum cane price of Rs. 8.50 per quintal.

(c) No. Sir.

Setting up of a National Commission or Housing

*342. DR. RAJAT KUMAR CHAKRA-**BARTI:**

SHRI NABIN CHANDRA **BURAGOHAIN:**

NRIPATI SHRI RANJAN **CHOUDHURY**:

SHRIMATI LEELA DAMODARA MENON :

SHRI DEORAO PATIL:

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government have decided to set up a national commission for formulating a comprehensive policy on housing; and

(b) if so, the details thereof ?